

NOTIFICATION

Imphal, the 23rd July, 2025

No. 6/72/2023-MASLSA(Pt.ii)/25 With reference to this Authority's Advertisement No. 6/72/2023-MASLSA(Pt.ii)/12 dated 20th May, 2025, it is hereby notified that those candidates who have submitted their application form for the post of Chief Legal Aid Defense Counsel, Deputy Chief Legal Aid Defense Counsel, Assistant Legal Aid Defense Counsel, Office Assistant, Receptionist -cum- Data Entry Operator & Peon -cum- Sweeper under LADCS Scheme, 2022 may collect their **Admit Card** from the office of MASLSA from **23.07.2025 to 05.08.2025** during office hours (10.30 AM to 4.00 PM).

Further, those candidates who have submitted their application form at the DLSA offices, may also collect the Admit Card from the respective DLSA offices during the above-mentioned period.



(Alek Muivah)

Member Secretary

Manipur State Legal Services Authority

Copy to:-

1. P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur & Executive Chairman, MASLSA ...*for His Lordship's kind information.*
2. System Analyst, High Court of Manipur ...*He is requested to upload the Notification in the website of High Court of Manipur.*
3. The Chairperson/ Secretary, All the District Legal Services Authorities.
4. Notice Board.